

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 45**

**C.P. (IB)/482(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES:      **VSJ INVESTMENTS PRIVATE LIMITED**  
**V/s RAJEN VASANTKUMAR DHURUV**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Counsel Mr. Yash Momaya a/w Adv Astha Ojha i/b DSK Legal for the Financial Creditor.
2. Mr. Yash Jariwala, Advocate for Resolution Professional.
3. Learned Counsel for the Financial Creditor informs that settlement talks are still going on and seeks some time.
4. List this matter on **02.05.2024** for further consideration.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna